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NOTIFICATION INCUME-TAX)

No. 7/54 (f.No.197/61/83-ITA.1): In exercise of the powers conferred by clause (iv) of sub-section (23t) of Section 18 of the Income-tax Act, 1961 (43 of 1961), the tentral Government hereby notifies "The Stock Exchange, Bombay" for the purpose of the said clause for the assessment years 1982-83 to 1985-87.

ROSHAN SAHAY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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